

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 516 of 1995

Thursday this the 20th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

P. Sukumaran,
Retd. Assistant Station Master,
Southern Railway,
Nagercoil Junction,
residing at 'Prathiba',
Kongal,
Paravur PO, Quilon. Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Union of India represented by
the General Manager,
Southern Railway,
Madras.
2. The Chief Personnel Officer,
Southern Railway, Madras. 3.
3. The Divisional Personnel Officer,
Southern Railway, Trivandrum. 14.
4. The Chairman, Railway Board,
Rail Bhavan, New Delhi. Respondents

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks revision of pension and other retiral benefits granted to him. We find that he has been making several representations to respondents and that these have not been heeded so far. A9 is a representation made before second respondent Chief Personnel Officer. We direct

second respondent to examine the grievances of applicant and pass a reasoned order thereon within eight weeks from today. Applicant will forward a copy of A9 by registered post to second respondent to facilitate expeditious action.

2. With the aforesaid directions, we dispose of the application. No costs.

Dated the 20th day of April, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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